

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 348**  
TO BE ANSWERED ON 10.08.2017

**MANDAYS/WORKDAYS UNDER MGNREGS**

**\*348. SHRI V. ELUMALAI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has decided to increase the number of workdays/mandays under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in view of the drought prevailing in the State of Tamil Nadu;
- (b) if so, the details thereof;
- (c) the quantum of funds released to various districts of the State; and
- (d) the details of proposals sent by the State Government of Tamil Nadu for the release of funds to the drought affected districts of the State?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d): A Statement is laid on the Table of the House.

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**Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 348 for 10.08.2017.**

**(a)to(d):** The provision of additional employment of 50 days over and above 100 days per household under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in drought notified areas of Tamil Nadu was allowed by the Ministry of Rural Development in FY 2016-17 on the recommendations of the Ministry of Agriculture and Farmers Welfare. The details of total mandays generated and households who had been provided more than 100 days of employment in the notified drought affected 31 districts of Tamil Nadu under MGNREGA during the FY 2016-17 are given at **Annexure**. On the receipt of recommendation from the Ministry of Agriculture and Farmers Welfare for additional employment of 50 days under MGNREGS for the FY 2017-18 in the drought affected notified areas of Tamil Nadu, the Ministry of Rural Development will take appropriate steps. During the current FY 2017-18, the Ministry has released Rs.3820.24 crore (as on 04.08.2017) to the State Government of Tamil Nadu for implementation of MGNREGS. The funds are not released to districts of the State.

Annexure referred in reply to parts (a)to(d) of Lok Sabha Starred Question No. 348 dated 10.08.2017.

Notified districts in Tamil Nadu under MGNREGA (FY: 2016-17)

(in lakh)

Sl No	Drought affected districts	Total Mandays generated	Number of households who had been provided more than 100 days of employment
1	ARIYALUR	62.57	0.05
2	COIMBATORE	41.11	0.10
3	CUDDALORE	197.91	0.36
4	DHARMAPURI	80.00	0.09
5	DINDIGUL	124.81	0.30
6	ERODE	80.08	0.30
7	KANCHIPURAM	197.42	0.71
8	KANNIYAKUMARI	27.17	0.14
9	KARUR	53.20	0.17
10	KRISHNAGIRI	147.55	0.63
11	MADURAI	173.66	0.57
12	NAGAPATTINAM	124.79	0.34
13	NAMAKKAL	109.14	0.44
14	PERAMBALUR	39.07	0.03
15	PUDUKKOTTAI	193.13	0.82
16	RAMANATHAPURAM	120.40	0.35
17	SALEM	168.79	0.33
18	SIVAGANGAI	87.29	0.27
19	THANJAVUR	145.47	0.43
20	THE NILGIRIS	12.11	0.02
21	THENI	39.15	0.07
22	THOOTHUKKUDI	129.62	0.71
23	TIRUCHIRAPPALLI	195.78	0.77
24	TIRUNELVELI	142.76	0.48
25	TIRUPPUR	74.90	0.32
26	TIRUVALLUR	176.04	0.65
27	TIRUVANNAMALAI	306.17	0.86
28	TIRUVARUR	70.08	0.11
29	VELLORE	256.74	0.91
30	VILLUPURAM	340.30	0.62
31	VIRUDHUNAGAR	82.22	0.19
	<b>Total</b>	<b>3999.42</b>	<b>12.14</b>

